

**Present status of nature parks at Nabha and Amloh**

- \*3148. **Sardar Randeep Singh, M.L.A.:-** Will the Local Government Minister be pleased to state:-
- the present status of nature parks being developed at Nabha and Amloh;
  - the details of amount incurred on above said project so far, separately?

**To frame policy for encouraging private forestry**

- \*3072. **Shri Avtar Singh Junior, M.L.A.:-** Will the Forests Minister be pleased to state:-
- whether any policy has been framed by the Govt. in order to encourage private forestry in the State;
  - the number of plants distributed to the farmers under aforesaid policy during the year 2019-20 togetherwith the amount of expenditure incurred by the department under this policy?

**Posts of doctors in Veterinary Hospitals of Chabbewal**

- \*3170. **Dr. Raj Kumar Chabbewal, M.L.A. :-** Will the Animal Husbandry Minister be pleased to state:-
- the total number of sanctioned posts of veterinary doctors in veterinary hospitals of Chabbewal Constituency;
  - the total number of veterinary doctors working presently thereat alongwith the time by which the vacant posts are likely to be filled up?

**To open a I.T.I. college at Ghanaur**

- \*3159. **Shri Madan Lal Jalalpur, M.L.A.:-** Will the Technical Education Minister be pleased to state whether there is any proposal under consideration of the Government to earmark funds during the Budget 2021-22 to open a I.T.I. at Ghanaur, if so, the time by which it is likely to be opened?

**To declare entire Punjab as open defecation free**

- \*3068. **Sh. Aman Arora, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-
- the number of open defecation free (O.D.F.) District/Block/Villages in the State;
  - the amount spent on construction of various toilets for declaring the entire Punjab as O.D.F. in the year 2017-18, 2018-19, 2019-20 and 2020-21;
  - whether the entire amount has been provided by the Punjab Govt. or Centre Govt.;
  - the procedure adopted for declaration of O.D.F.?

**The prisoners lodged in various Jails of the State despite of completing their punishment**

- \*2930. **Sardar Harinderpal Singh Chandumajra, M.L.A. :-** Will the Jail Minister be pleased to state:-
- whether it is a fact that some prisoners who have completed their punishment are still lodged in various jails of the State;
  - if the reply to part (a) above be in the affirmative the number of such Sikh and other inmates togetherwith the time since when they have completed their punishment period;
  - whether the Govt. is ready to consider to acquit such prisoners; if so, the time alongwith details?

**To reconstruct the Ram Asra and Sukhchain Minor passing through Assembly Constituency Balluana**

- \*3144. **Sh. Nathu Ram, M.L.A.:-** Will the Water Resources Minister be pleased to state there the Govt. proposes to reconstruct the Ram Asra and Sukhchain Minors which passes through the Assembly Constituency of Balluana, if so, the details therefor?

**Action taken on application received on The Punjab Clinical Establishment Act 2020**

- \*3033. **Shri. Rakesh Pandey, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- whether the Government has received any application for Indian Medical Association Punjab, (Ludhiana Branch) for implementation of Punjab Clinical Establishment Act 2020; if so, the details thereof;
  - the action taken by the Government over said representation alongwith the observations made by the Government in this regard?

**To pay monthly salary of Mid-day-meal workers in the Government Schools.**

- \*2966. **Shri Arun Narang, M.L.A.:-** Will the Education Minister be pleased to state whether any action is being taken pertaining to pay monthly salary Rs. 1700/- for May, June and July 2020 as well as Rs. 3000/- for August, 2020 of the mid-day-meal workers working in Government, Govt. aided, Primary, Middle, High and Higher Secondary schools?

**To set up Industry at Jagraon**

- \*3058. **Smt. Sarvjit Kaur Manuke, M.L.A. :-** Will the Industries Minister be pleased to state whether it is a fact that there is no Industry in Assembly Constituency Jagraon; if so, the time by which the Industry will be set up to give employment to the people of Assembly Constituency Jagraon?

6/3/21  
Superintendent 23/2/21  
Punjab Vidhan Sabha  
Chandigarh

**To start online as well as offline system for the benefit of people**

\*3029. **Shri Rajinder Beri, M.L.A** :- Will the Local Government Minister be pleased to state:-

- a) the action being taken to avoid inconvenience to the people on account of the Local Govt. Department making the house plans, unauthorized colonies and deeds of the buildings etc constructed therein only online;
- b) general public who is not conversant with computer and online system (majority of people) have become dependent on only some of the architects and this may face to face corruption;
- c) keeping in view the problems of majority of such people and in order to remove dependency on some of the architects of each city, whether implementation of online as well as offline system is also under consideration?

**To construct a Nature Park in Balachaur City**

\*3182. **Shri Darshan Lal, M.L.A.**:- Will the Forest Minister be pleased to state whether it is a fact that a "Nature Park" was sanctioned by the Govt. for Balachaur City in the year 2017; togetherwith the time by which the work on this "Nature Park" is likely to be started and completed?

**To include native villages of eminent personalities under "one crore scheme"**

\*3150. **Sardar Lakhvir Singh M.L.A.**:- Will the Rural Development and panchayats Minister be pleased to state whether the Govt. will consider to include the village of famous writer Smt. Dalip Kaur Tiwana and birth place/native village Rabbon of first freedom fighter of India Sant Maharaj ji and village Bilaspur of Ex-Chief Minister Sardar Beant Singh under One Crore Scheme; if so, the details thereof?

**Details of amount collected from Corona Tests**

\*2939. **Shri Pawan Kumar Tinu, M.L.A** :- Will the Health and Family Welfare Minister be pleased to state the site of Covid-19 epidemic test centers set-up by the Punjab Govt. alongwith the fee being charged per test togetherwith the amount received by the Govt. from Corona tests so far; details be given?

**To give concession to people residing within five kilometer from toll plaza near by Khanpur**

\*3009. **Sardar Kanwar Sandhu, M.L.A.**:- Will the Public Works (B&R) Minister be pleased to state:-

- a) whether the Govt. will extend concession regarding paying toll tax to villages/areas falling within circumference of five kilometer distance from toll plaza set up by National Highway Authority of India near Khanpur in S.A.S. Nagar from Kharar (district S.A.S. Nagar) to via Morinda, Ludhiana as provision has been made to extend such concession on toll plaza situated on Mullanpur Garibdas near Kurali;
- b) whether the Govt. proposes to extend concession to those students who travels daily from S.A.S. Nagar/Kharar/Kurali etc. areas to Chandigarh University, Gharuan from paying toll tax (which is Rs. 65 more than enough for one side)?

**Provision of budget for upgradation rejuvenation of Distributaries falling in Constituency Shutrana**

\*3116. **Sardar Nirmal Singh, M.L.A** :- Will the Water Resources Minister be pleased to state as to when the Distributaries falling in Constituency Shutrana were upgraded, whether the government would make provision in this financial year's budget for upgrading or rejuvenating the distributaries keeping in view the dilapidated condition thereof?

**To develop the government hospital of Constituency Maur to Sub Division level**

\*3139. **Sardar Jagdev Singh Kamalu, M.L.A** :- Will the Health and Family Welfare Minister be pleased to state whether it is a fact that more than five years have passed since Constituency Maur became a sub-division yet the civil hospital thereat has so far not been developed to the level of sub-division; if so, the time by which the Govt. proposes to develop the said civil hospital to sub-division level in view of the health of the local people?

**To provide funds for Senior Secondary School for girls at Ghanaur**

\*3061. **Shri Madan Lal Jalalpur, M.L.A** :- Will the Education Minister be pleased to state whether the Govt. proposes to provide funds during financial year to Senior Secondary School for girls at Ghanaur; if so, the time by which same is likely to be provided?

**Details of KPMG/BYFOR's performance/achievement after 2017**

\*3044. **Shri N.K. Sharma, M.L.A.**:- Will the Industries Minister be pleased to state the details of KPMG/BYFOR's Performance/Achievement after 2017, the details be provided?

**Extension of working hours of labourers**

\*3078. **Sardar Lakhvir Singh, M.L.A.**:- Will the Labour Minister be pleased to state whether it is a fact that working hours of labourers has been extended from 9 hours to 12 hours under New Central Labour Law/Act; if so, whether the Govt. would consider to approach Centre Govt. in order to withdraw such provision?

*Citrag 21/3/2021*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh